

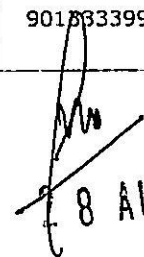
MOST URGENT / OUT AT ONCE
THROUGH PROCESS SERVER

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi, received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning in Tis Hazari Courts, Delhi, be posted at Rouse Avenue Court on rotation basis till regular Oath Commissioners are appointed for Rouse Avenue Courts. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of September, 2024 is as under:

S.No	Name of Advocate	Father/ Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Sh. Rajesh Kumar	S/o-Late Sh. Ram Kishan	B-1, IInd Pusta, Main Service Road Sonia Vihar, Delhi-110094	9013736738 9899903222	02.09.2024
2.	Ms. Kavita	W/o Sh. Naveen Kumar	WZ-12, Second Floor, Shaadi Khampur, West Patel Nagar, Delhi-110008	8860272459	03.09.2024
3.	Ms. Bhumika Aggarwal	D/o Ms. Madan Mohan Aggarwal	1/10787, Shubhash Park, Navin Sahadara, Near Kirti Mandir, Delhi-110032	9717845453 9268998007	04.09.2024
4.	Ms. Dolly	Late Sh. Pooranmal Rathore	H.No.183A, Near Kuki Shop, Sultanpur Colony, New Delhi-110030.	9654021878	05.09.2024
5.	Sh. Abad Ahmad Khan	Sh. Ashfaq Ahmad Khan	313/99A II Floor, Gali No. 11, Tulsei Nagar, Inder LOK, Delhi-110035.	9873065428	06.09.2024
6.	Sh. Mahant Kumar Choubey	Late Sh. Chanderbhan Choubey	WZ-28, Manohar Park, East Punjabi Bagh, Delhi-110026.	9650525035	07.09.2024
7.	Ms. Geeta Rani	Sh. Ramesh Chander	Vill. Tajpur Khurd, P.O. Chhawla, New Delhi-110071	8130884336	09.09.2024
8.	Ms. Raj Rani Jain	Late Sh. S.N. Mittal	4/868 Top Floor, Gali No. 9, RS Block, Bhola Nath Nagar, Shahdara, Delhi-110032	9599401186 8527333646	10.09.2024
9.	Sh. Bal Kumar Verma	Late Sh. D.D. Verma	H.No. 17/3, Gali No. 10, Nathu colony, Nathu Pura, Delhi-110084	9210466757	11.09.2024
10.	Sh. Gaurav Sharma	Late Sh. Dinesh Sharma	House No. 7378. Prem, Nagar, Gali No. 1, Shakti Nagar, Delhi-110007	9971326834	12.09.2024
11.	Ms. Preeti Kumari	D/o Sh. Jagbir singh	P-11/3, Extn. Mohan Garden, Uttam Nagar, New Delhi-110054	9625457316	13.09.2024
12.	Ms. Alisha	D/o Sh. Amar Das	H. No. 3, Priyadarshni Colony, Yamuna Bazar, Kashmere Gate, Delhi-110006	9018333999	17.09.2024


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13.	Sh. Gaurav Kumar Sharma	S/o-Sh. Vinay Kumar Sharma	H.No. F-96, New Usmanpur, Delhi-110053	7982260617	18.09.2024
14.	Ms. Kanchan Bala	W/o-Sh. Dushyant Singh	1145/75, Deva Ram Park, Tri Nagar, Delhi-110035	9958180396	19.09.2024
15.	Sh. Bharat Prakash	S/o-Sh. P.C.Gupta	7342/1, Prem Nagar, Near Shakti Nagar, Delhi-7	9268300000	20.09.2024
16.	Sh. Ramadhar Thakur	S/o-Late Sh. Sheo Mangal Thakur	D-71, Indra Jheel, Friends Enclave, Near G-Block, Sultan Puri, Delhi- 110086	9868240861 8010747578	21.09.2024
17.	Ms. Babita Sharma	W/o-Late Sh. Sanjay Sharma	H.No. 4604 Gali Nathan Singh Pahari Dhiraj, Sadar Bazar, Delhi-110056	9999417023	23.09.2024
18.	Ms. Soni Gupta	D/o-Sh. Kishan Gupta	H.No. 23/A, Street No.2, North Chajjupur, Shahdara, North-East, Delhi- 110094.	8700664575	24.09.2024
19.	Ms. Navneet Kaur	W/o-Sh. Himanshu	WZ-349/3, 2 nd Floor, Sri Nagar, Near MCD School, Shakur Basti, Delhi-110034.	9911047704	25.09.2024
20.	Sh. Arun Kumar Shukla	S/o-Sh. Shukla R.P.	Khasra No. 613, First Floor, VPO Burari, New Delhi-110084	7011474039	26.09.2024
21.	Sh. Manoj Kumar	S/o-Sh. Meva Ram	H.No. 479, New-538, KH. No. 325, , 1st Floor, Gali No. 1, Swaroop Nagar, Khadda Colony, Libas Pur, Delhi-110042	8802878780	27.09.2024
22.	Sh. Ankit Kumar Tyagi	S/o-Late Sh. M.S. Tyagi	Flat No. M-1204, Officer City -1, Raj Nagar Extension, Ghaziabad, UP-201017	9891081099	28.09.2024
23.	Sh. Sachin Kumar	S/o-Late Sh. Babu Ram	L-5/2 (62), St. No.I-A, Gali No.5, Near Mother Dairy, Mahipal Pur Extn., Delhi- 110037.	9718053860	30.09.2024

(Mukesh Kumar Gupta)
Officer-in-Charge, Admn.I
O/o Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

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Dated, Delhi The

48866-48931
No. _____/OC/Admn.I/THC/2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Officer-In-Charge, Admn.I
O/o Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.